NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PLICATION NUMBER

PETITION NUMBER

: TCP/205/2016

NAME OF THE PETITIONER(S)

: Mulvadi Raghupathy Ranganathan

NAME OF THE RESPONDENT(S)

: M/s Nihon Technology Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 VMAHBSH

N-e-s frall Per Nondentes

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2. SRI VARSHINI

Counsel for

Ris pondente

Sri Vanhim

ORDER

Counsel for petitioner called but absent. Shri V Mahesh, PCS representing respondents present. This matter is posted for today for final hearing. Since there is no representation on behalf of the petitioner, the CP is dismissed in default.

(K.Anantha Padmanabha Swamy) Member (Judicial)